

April 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of March, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	District And Sessions Judge Court No.1	Faridkot	CA/47/2026	Gamdoor Singh Vs Krishan Singh	Ajit Pal Singh Bhangar	20.04.2026	20.04.2026
2	ACJ(SD), Faridkot Court No.6	Faridkot	CS/358/2026	Devi Dass Rajesh Kumar HUF Commission Agents Vs M/S T.R. Agro Industries Sham Sunder	Ravinder K Singla	01.04.2026	01.04.2026
3	CJ(JD), Faridkot Court No.14	Faridkot	CS/354/2026	Shiri Balaji, Commission Agent Through Ripika Arora Vs M/s T.R. Agro Industries	Ravinder K Singla	01.04.2026	01.04.2026
4	ACJ(SD), Faridkot Court No.7	Faridkot	CS/357/2026	Devi Dass Amit Kumar Commission Agents through Amit Kumar Vs M/S T.R. Agro Indutries through Sham Sunder	Ravinder K Singla	01.04.2026	01.04.2026
5	ACJ(SD), Faridkot Court No.7	Faridkot	CS/360/2026	Amit Kumar and Sons through Monika Vs M/S T.R. Agro through Sham Sunder	Ravinder K Singla	01.04.2026	01.04.2026
6	ACJ(SD), Faridkot Court No.6	Faridkot	CS/356/2026	KK and Sons Commission Agents through Smt. Nirmla Devi Vs M/S T.R. Agro Industries through partner i)Sham Sunder	Ravinder K Singla	01.04.2026	01.04.2026
7	ACJ(SD), Faridkot Court No.6	Faridkot	CS/374/2026	Pargat Singh Vs Lachhman Singh	Mani Ratan	04.04.2026	04.04.2026
8	AD&SJ Court No.18	Faridkot	CA/44/2026	Parvinder Singh Vs Jaskaran Singh	Gursahib .S.Brar	06.04.2026	06.04.2026
9	CJ(JD), Faridkot Court No.14	Faridkot	CS/387/2026	Jasveer Kaur Vs Jashanpreet Singh	Avtar Krishan	08.04.2026	08.04.2026
10	CJ(JD), Faridkot Court No.13	Faridkot	CS/378/2026	Mohan Singh Brar Vs Kiran Kumari	Kulinder S Sekhon	06.04.2026	08.04.2026
11	CJ(ID) Court No.15	Faridkot	CS/156/2026	State Bank of India Vs Sunny Kumar	R.S.Kakkar	07.02.2026	06.04.2026
12	ACJ(SD), Faridkot Court No.7	Faridkot	CS/383/2026	Bhavitt Singla Vs Arun Bansal	Jatinder Bansal	07.04.2026	07.04.2026
13	ACJ(SD), Faridkot Court No.6	Faridkot	CS/385/2026	Gopal Krishan Garg Vs Naitik	Gurmeet S Saini	07.04.2026	07.04.2026
14	CJ(ID) Court No.14	Faridkot	CS/416/2026	Canara Bank Vs Lovepreet Singh	Dildeep Singh	17.04.2026	17.04.2026
15	ACJ(SD), Faridkot Court No.6	Faridkot	CS/390/2026	Balkar Singh Vs Lakhwinder Singh and ors	Birinder Singh	09.04.2026	09.04.2026
16	CJ(SD), Faridkot Court No.3	Faridkot	CS/222/2026	State Bank of India Vs Darshan Singh and ors	M.L.Bansal	02.03.2026	09.04.2026

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List of cases in which e-Payment of Court fees was made during the month of March, 2026							
17	ACJ(SD), Faridkot Court No.7	Faridkot	CS/392/2026	Vaneet Mittal Vs Arora Trading Co.	Babu Lal	09.04.2026	09.04.2026
18	CJ(JD) Court No.14	Faridkot	CS/393/2026	Gurprit Singh vs Mandeep Kaur and ors	Jatinder Bansal	10.04.2026	10.04.2026
19	ACJ(SD), Faridkot Court No.6	Faridkot	CS/399/2026	State Bank of India Vs Angrej Dass	S.V.Singh	13.04.2026	13.04.2026
20	ADJ-II, Faridkot Court No.18	Faridkot	CS/14/2026	Shikha Garg Vs Mahalakshmi Flour Mills and ors	Raza Deora	13.04.2026	13.04.2026
21	ACJ(SD), Faridkot Court No.6	Faridkot	CS/403/2026	State Bank of India Vs Chinder Pal	S.V.Singh	15.04.2026	15.04.2026
22	CJ(JD) Court No.13	Faridkot	CS/425/2026	Shama Devi Vs General Public	Deepshika	18.04.2026	18.04.2026
23	CJ(SD), Faridkot Court No.3	Faridkot	CS/419/2026	Balvinder Kaur Brar Vs Ajay Kumar Kapoor	Jatinder Marria	18.04.2026	18.04.2026
24	ACJ(SD), Faridkot Court No.7	Faridkot	CS/542/2023	Punjab and Sind Bank Vs M/s Sahnan Enterprises and ors	R.S.Kakkar	01.07.2023	17.04.2026
25	ACJ(SD), Faridkot Court No.7	Faridkot	CS/418/2026	Nirmal Singh Vs Balbir Kaur	Amit Gupta	17.04.2026	17.04.2026
26	CJ(JD) Court No.14	Faridkot	CS/421/2026	State Bank of India Vs Sukhmander Singh	R.K.Goyal	18.04.2026	18.04.2026
27	CJ(JD), Faridkot Court No.14	Faridkot	CS/420/2026	State Bank of India Vs Nachattar Singh	R.K.Goyal	18.04.2026	18.04.2026
28	CJ(JD), Faridkot Court No.15	Faridkot	CS/339/2026	State Bank of India Vs Jagmeet Singh	R.S.Kakkar	25.03.2026	18.04.2026
29	CJ(SD), Faridkot Court No.14	Faridkot	CS/299/2026	State Bank of India Vs Manbeer Singh	R.S.Kakkar	17.03.2026	18.04.2026
30	CJ(JD) Court No.14	Faridkot	CS/394/2026	UCO Bank Vs M/S B.S Trading and ors	R.S.Kakkar	10.04.2026	18.04.2026
31	CJ(JD), Faridkot Court No.15	Faridkot	CS/429/2026	Karamjit Singh Vs Saraj Singh	Jatinder Bansal	21.04.2026	21.04.2026
32	ADJ-II, Faridkot Court No.18	Faridkot	CA/49/2026	Rajni Devi Vs PSPCL and ors	R.S.Sarao	23.04.2026	23.04.2026
33	ACJ(SD), Faridkot Court No.6	Faridkot	CS/439/2026	Kulwinder Singh Vs Balwant Singh and ors	Sandeep Khosla	22.04.2026	22.04.2026
34	CJ(JD), Faridkot Court No.15	Faridkot	EXE/649/2026	HDFC Ltd Vs Ekam Singh	S.V.Singh	24.04.2026	24.04.2026

April 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of March, 2026							
35	CJ(JD), Faridkot Court No.15	Faridkot	CS/326/2026.	Amanpreet Singh Vs Gagandeep Singh and ors	U.S.Sharma	05.03.2026	27.04.2026
36	ADJ-I, Faridkot Court No.19	Faridkot	CA/53/2026	Jagdish Kumar Vs Avtar Singh	V.K.Monga	28.04.2026	28.04.2026
37	ACJ(SD), Faridkot Court No.7	Faridkot	CS/322/2026	State Bank of India Vs Sarabjeet Kaur	R.S.Kakkar	24.03.2026	27.04.2026
38	CJ(JD), Faridkot Court No.13	Faridkot	CS/469/2026	Canara Bank Vs Harpreet Singh	Neeraj Singla	28.04.2026	29.04.2026
39	ACJ(SD), Faridkot Court No.6	Faridkot	CS/454/2026	Canara Bank Vs M/s Bikramjeet Singh and ors	S.V.Singh	28.04.2026	28.04.2026
40	CJ(JD), Faridkot Court No.15	Faridkot	CS/459/2026	Canara Bank Vs M/S Amarjot Furniture and ors	S.V.Singh	28.04.2026	28.04.2026
41	CJ(JD) Court No.13	Faridkot	CS/458/2026	Canara Bank Vs M/S Baltej Karyana store and ors	S.V.Singh	28.04.2026	28.04.2026
42	CJ(JD) Court No.15	Faridkot	CS/306/2026	State Bank of India Vs Surjit Singh	R.S.Kakkar	19.03.2026	30.04.2026
43	CJ(JD) Court No.14	Faridkot	CS/474/2026	Bant Singh Vs Rajpal Kaur	Harish Gupta	30.04.2026	30.04.2026
44	ADJ-I, Faridkot Court No.19	Faridkot	CA/54/2026	Avinash Kalra Vs Gurdial Singh and ors	Charanjit Sidana	29.04.2026	29.04.2026
45	Sh. Shaminder Pal Singh	ACJSD Jaitu	CS/92/2026	Indian Bank Vs M/s Krish Telecom	Simar Vijay Singh	08.04.2026	08.04.2026
46	Sh. Shaminder Pal Singh	ACJSD Jaitu	CS/90/2026	Makhan Singh VS Sukhpreet Singh	Dinesh Jindal	07.04.2026	09.04.2026
47	Sh. Shaminder Pal Singh	ACJSD Jaitu	CS/100/2026	Hargobind Rai Vs M/s Neelkanth Pesticides	Dheeraj Kumar Jindal	16.04.2026	16.04.2026
48	Sh. Shaminder Pal Singh	ACJSD Jaitu	CS/99/2026	Hargobind Rai Vs Om Parkash & ors	Dheeraj Kumar Jindal	16.04.2026	16.04.2026
49	Sh. Shaminder Pal Singh	ACJSD Jaitu	CS/108/2026	Canara Bank VS M/s Baba Farid surgical	Dildeep Singh	28.04.2026	28.04.2026
50	Sh. Shaminder Pal Singh	ACJSD Jaitu	CS/109/2026	Gurmail Singh Vs Jagdish Rai	Gurpreet Singh Puri	28.04.2026	28.04.2026
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of April, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tam Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of April, 2026						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of April, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil

1	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/317/2019	TIGER COATING GMBH AND CO Vs SUNNY KHAKE	KUNAL DUTTA(P),	20-03-2019	29-04-2026
2	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/190/2025	M/S RAJA RAM CONTRACTOR Vs UNION OF INDIA	Prince Goyal(P),	01-12-2025	29-04-2026
3	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/251/2020	SHRI RAM TRANSPORT FIN CO LTD Vs JASMER SINGH	Munish Kumar(P),	25-02-2020	29-04-2026
4	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/236/2014	MS DHILLON RICE MILL Vs GS BHATIA	D. K Singal(P),	24-10-2013	30-04-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
27	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/12/2016	HR POWER PROJECT LTD VS CANRA BANK	SH. YOGESH MITTAL ADV FOR PETITIONER	03.10.2026	01.04.2026
28	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/13/2016	HR POWER PROJECT LTD VS CANRA BANK	SH. YOGESH MITTAL ADV FOR PETITIONER	03.10.2026	01.04.2026
29	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/100/2019	M/S MAHADEV RICE VS PUNJAB STATE CIVIL SUPPLIES	SH . D.S SOBTI ADV FOR PEITITONER	04.12.2019	02.04.2026
30	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/18/2022	U.K BISHWAS VS LION SERVICES	SH PARAS MONEY GOYAL, ADVOCATE FOR PETITIONER	28.10.2022	02.04.2026
31	Sh.Arvind Kumar ADJ	CHANDIGARH	MISC DJ/79/2026	STATE OF PUNJAB VS M/S OASIS CONTRACTOR	APP FOR STATE	02.02.2026	02.04.2026
32	Sh.Arvind Kumar ADJ	CHANDIGARH	MISC DJ/78/2026	STATE OF PUNJAB VS M/S OASIS CONTRACTOR	APP FOR STATE	02.02.2026	02.04.2026
33	Sh.Arvind Kumar ADJ	CHANDIGARH	MISC DJ/77/2026	STATE OF PUNJAB VS M/S OASIS CONTRACTOR	APP FOR STATE	02.02.2026	02.04.2026
34	Sh.Arvind Kumar ADJ	CHANDIGARH	MISC DJ/76/2026	STATE OF PUNJAB VS M/S OASIS CONTRACTOR	APP FOR STATE	02.02.2026	02.04.2026
35	Sh.Arvind Kumar ADJ	CHANDIGARH	MISC DJ/75/2026	STATE OF PUNJAB VS M/S OASIS CONTRACTOR	APP FOR STATE	02.02.2026	02.04.2026
36	Sh.Arvind Kumar ADJ	CHANDIGARH	COMMERCIAL SUIT/9/2025	AZINGA PHARMA VS AREA BIOTECH PVT LTD	SH.MANNAT ANAND FOR PETITIONER	17.09.2025	03.04.2026
37	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/1204/2018	PUNJAB EDUSAT SOCIETY VS HUGHES COMMUNICATION INDIA LTD	SH. RAVI INDER SINGH, ADVOCAT FOR PETITIONER	20.12.2018	03.04.2026
38	Sh.Arvind Kumar ADJ	CHANDIGARH	TRADE MARK/3/2025	SHRI KUMAR CHEMIST VS SHRI KUMAR MEDICAL HALL	SH. JPS SANDHU FOR PETITIONER	05.05.2025	03.04.2026
39	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/6/2024	ANUJ BAHRI VS M/S AMG HOTELS PVT LTD	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	27.03.2024	03.04.2026
40	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/58/2023	GURINDER SINGH GILL VS. MOHINDER PAL SATIJA	SH. PARAS MONEY GOYAL FOR PETITIONER	17.01.2023	17.07.2024
41	Sh.Arvind Kumar ADJ	CHANDIGARH	TRADE MARK/1/2024	RAJ KUMR SINGLA VS M/S NH-7 PR	SH. ABHISHEK VASHISTHA ADVOCATE FOR PETITIONER	17.08.2024	03.04.2026
42	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/672/2024	PUNJAB STATE POWER VS EMTA COAL	SH NAVEEN SHARMA FOR PET.	28.08.2024	04.04.2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
43	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/189/2025	M/S THE JANA ENTERPRISE VS STATE OF UT.	SH. VIKAS BALLI, ADVOCATE FOR PETITIONER	01.12.2025	07.04.2026
44	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/8/2020	DUA AND ASSOCIATES VS SWISS HOSPITALITY	SH . SEHAJBIR SINGH ADVOCATE FOR PETITIONER	17.12.2020	07.04.2026
45	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/8/2020	DUA AND ASSOCIATES VS KROXX CULINARY	SH . SEHAJBIR SINGH ADVOCATE FOR PETITIONER	01.03.2021	07.04.2026
46	Sh.Arvind Kumar ADJ	CHANDIGARH	Commercial Suit/7/2025	Surinder Kohli vs M/s Harbir Auto	Sh. Satyavir singh Advocate for Petitioner	28.07.2025	07.04.2026
47	Sh.Arvind Kumar ADJ	CHANDIGARH	TRADE MARK/1/2021	CLICK LABS P LTD VS CODE BREW INNOVATION	SH AJAY SINGH ADVOCATE FOR PETITIONER	08.07.2021	08.04.2026
48	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/885/2018	PUNJAB UNIVERSITY VS OST ELECTRONIC PVT LTD	SH. SUBHASH AHUJA, ADVOCATE FOR PETITIONER	15.10.2018	08.04.2026
49	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/887/2018	OST ELECTRONICS VS PUNJAB STATE COOPERATIVE	SH. DINESH GUPTA, ADVOCATE FOR PETITIONER	16.10.20185	08.04.2026
50	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/3/2022	MANISH BHATNAGAR VS JAGRANNEWEMEDIA.COM	SH. JYOTI K. BABBAR, ADVOCATE	31.05.2022	08.04.2026
51	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/514/2021	STATE OF PUNJAB VS. ROHAN AND RAJDEEP INFRASTRUCTURE	SH. PIYUSH KANT JAIN FOR PETITIONER , SH. RAMANJIT SINGH FOR RESPONDENT	31.03.2021	09.04.2026
52	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/15/2024	V.K GUPTA AND ASSOCIATE VS STATE OF PUNJAB	SH. VIVEK GUPTA, ADVOCATE FOR PETITIONER	18.09.2024	09.04.2024
53	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/16/2024	V.K GUPTA AND ASSOCIATE VS STATE OF PUNJAB	SH. VIVEK GUPTA, ADVOCATE FOR PETITIONER	18.09.2024	09.04.2024
54	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/8/2025	M/S FLOOREX TILES VS M/S GREENSTONE GRANIT PVT LTD	SH. TARUN WALIA ADVOCATE FOR PETITIONER	27.05.2025	09.04.2026
55	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/3/2026	STATE OF PUNJAB VS M/S SUKHMANI ENGINEERS	PUBLIC PROSECUTOR FOR PETITIONER	07.01.2026	10.04.2026
56	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/703/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	10.04.2026
57	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/704/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	10.04.2026
58	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/27/2025	CYFUTURE INDIA PRIVATE LTD VS M/S GARG AND COMPANY	SH. AKSHAY MITTAL, ADVOCATE FOR PETITIONER	01.03.2025	10.04.2026
59	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/34/2025	M/S HARI OM TRADERS VS THE PUNJAB STATE COOPERATIVE	SH. JAGTAR KUREEL ADV FOR PETITIONER	12.03.2025	10.04.2026
60	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/3/2017	M/S I D STEEL INDUSTRIES VS M/S VIRENDRA STEEL	SH. VANEESH KHANNA, ADV FOR PETITIONER	31.05.2017	10.04.2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
61	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/5/2025	KULJIT SINGH VS PAWAN RANDHAWA	SH. HIMANSHU SHARMA, ADVOCATE FOR PETITIONER	26.05.2025	13.04.2026
62	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/61/2024	THE PUNJAB STATE CIVIL SUPPLIES VS M/S MAHADEV RICE MILLS	SH. HARJAAP SINGH, ADVOCATE FOR PETITIONER	10.01.2024	15.04.2026
63	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/544/2024	PUNJAB WATER SUPPLY VS M/S SHREE BALAJI CONSTRUCTION	SH. SARTHAK GUPTA, ADVOCATE FOR PETITIONER	19.04.2024	16.04.2026
64	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/451/2020	TATA MOTORS VS M/S LUDHIANA CITY BUS SERVICES	SH. INDERJEET SINGH, ADVOCATE FOR PETITIONER	19.06.2020	16.04.2026
65	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/960/2019	M/S DSC LTD VS M/S SHIV SHANKAR CONSTRUCTION	SH. ROHIT KHANNA, ADVOCATE FOR PETITIONER	26.07.2019	16.04.2026
66	Sh.Arvind Kumar ADJ	CHANDIGARH	EXE/214/2023	M/S GONDWNA ENGINEER VS PUNJAB WATER SUPPLY	SH. KAILASH CHANDER, ADVOCATE FOR PETITIONER	08.07.2025	16.04.2026
67	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/613/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	08-07-2024	08-07-2024
68	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/617/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	10-07-2024
69	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/618/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	10-07-2024
70	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/619/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	11-07-2024	11-07-2024
71	Sh.Arvind Kumar ADJ	CHANDIGARH	ARB/249/2024	PUNJAB STATE POWER VS M/S KARTAR SINGH AND COMPANY	SH. PARAS MONEY GOYAL FOR PETITIONER	07.03.2024	20.04.2026
72	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/01/2025	FOOD CORPORATION OF INDIA VS BALWINDER SINGH	SH. K.K. GUPTA, ADVOCATE FOR PETITIONER	14.01.2025	20.04.2026
73	Sh.Arvind Kumar ADJ	CHANDIGARH	CIVIL SUIT/13/2024	NIFD INSTITUTE OF FASHION DESIGNN LIMITED VS NURTURING	SH. AMAR VIVEK, ADVOCATE FOR PETITIONER	31.05.2024	21.04.2026
74	Sh.Arvind Kumar ADJ	CHANDIGARH	CS/8/2024	SUMANDEEP SINGH VS M/S SURGI MART	SH HARISH GOYAL, ADVOCATE FOR PETITIONER, SH. SUKHWINDER PAL FOR RESPONDENT	21.11.2024	21.04.2026
75	Sh.Arvind Kumar ADJ	CHANDIGARH	TRADE MARK/1/2026	LIFESTYLE EQUITIES VS M/S BRAND BARGAIN	SH. AKSHAY MITTAL, ADVOCATE FOR PETITIONER	02.02.2026	21.04.2026
76	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/746/2017	PUNJAB SMALL INDUSTRIES EXPORT CORPORATION PRIVATE LIMITED Vs RAI KUMAR AND COMPANY	RC SHARMA	09-10-2017	27-04-2026
77	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/199/2018	M/S KISSAN RICE AND GENERAL MILLS Vs PUNJAB AGRO FOOD GRAINS CORPORATION LTD	NARESH RANA	05-04-2018	17-04-2026
78	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/327/2018	MANAGING DIRECTOR PUNJAB LAND DEVELOPMENT AND RECLAMATION CORPORATION Vs RAJASTHAN STATE MINES AND MINERALS LTD	YP SINGLA	24-05-2018	03-04-2026
79	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/757/2018	GT GENERAL MILL Vs THE PUNJAB AGRO FOODGRAINS CORPORATION	SANJEEV DHIMAN	13-09-2018	20-04-2026
80	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/1093/2018	CHIEF ENGINEER CHANDIGARH ADMINISTRATION Vs KAPCON PROJECT PVT LTD	GP	18-12-2018	03-04-2026
81	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/854/2021	MUNICIPAL CORPORATION Vs M/S SUTLEJ CONSTRUCTIONS PVT. LTD.	AK BISHNOI	15-12-2021	07-04-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
82	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/541/2023	PUNJAB URBAN PLANNING AND DEVELOPMENT AUTHORITY Vs AVTAR SINGH CONSTRUCTION CO P LTD	VK AGGARWAL	29-08-2023	29-04-2026
83	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/671/2024	PUNJAB HERITAGE AND TOURISM PROMOTION BOARD (PHTPB) Vs M/S RAJPUTANA CONSTRUCTION (P) LTD.	HARJINDER SINGH	28-08-2024	15-04-2026
84	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/681/2024	PUNJAB WATER SUPPLY AND SEWERAGE BOARD Vs M/S ANAND PROJECTS	AJAYPAL SINGH	16-09-2024	16-04-2026
85	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/682/2024	M/S INDIAN OIL CORPORATION LIMITED Vs M/S IQBAL MOTORS TRANSPORT SERVICES AND ANOTHER	ASHISH KAPOOR	16-09-2024	20-04-2026
86	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/683/2024	M/S INDIAN OIL CORPORATION LIMITED Vs M/S IQBAL MOTORS TRANSPORT SERVICES AND ANOTHER	ASHISH KAPOOR	16-09-2024	20-04-2026
87	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/684/2024	THE STATE OF PUNJAB Vs M/S HARDEV SINGH AND COMPANY	GP	16-09-2024	04-04-2026
88	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/685/2024	THE STATE OF PUNJAB Vs M/S HARDEV SINGH AND CO.	GP	16-09-2024	04-04-2026
89	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/689/2024	THE STATE OF PUNJAB Vs GURNAM SINGH	GP	21-09-2024	14-04-2026
90	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/690/2024	THE STATE OF PUNJAB Vs GURNAM SINGH	GP	21-09-2024	06-04-2026
91	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/710/2024	DEPARTMENT OF TECHNICAL EDUCATION AND INDUSTRIAL TRAINING Vs M/S NEELAM ENGINEERING COMPANY	GP	30-10-2024	09-04-2026
92	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/711/2024	DEPARTMENT OF TECHNICAL EDUCATION AND TRAINING Vs M/S NEELAM ENGINEERING COMPANY	GP	30-10-2024	09-04-2026
93	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/712/2024	DEPARTMENT OF TECHNICAL EDUCATION AND INDUSTRIAL TRAINING PUNJAB Vs M/S NEELAM ENGINEERING COMPANY	GP	30-10-2024	09-04-2026
94	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/726/2024	M/S SHRI PARTH PETROCHEM Vs SATGURU BIOFUEL LIMITED	SUNIL DIXT	05-12-2024	21-04-2026
95	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/728/2024	THE GENERAL MANAGER Vs QURBAN ALI RAILWAY CONTRACTOR	SATINDER SINGH	09-12-2024	22-04-2026

